

Name of the Corporate Debtor: Electronic Controls & Discharge Systems Private Limited

Date of commencement of CIRP: June 5, 2025

LIST OF CREDITORS AS ON : 23rd September 2025

Amount in INR

List of Operational Creditors (Employees)

Sl.No	Name of the Authorised Representative, if any	Name of Employee	Details of claim received		Details of Claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable					
1	Mrs Nirmala Menon	Mr Nikkid Lal K K	3.8.25	3,36,432	3,36,432	employee dues	NIL	0.31	NIL	NIL	NIL	NIL	provisionally admitted
		Unnikrishnan S	4.8.25	10,39,007	10,39,007			0.96					provisionally admitted
		Manoj M R	5.8.25	215057	215057			0.20					provisionally admitted
		Annee Paulose	5.8.25	338094	338094			0.31					provisionally admitted
		Aneesh S	5.8.25	50785	50785			0.05					provisionally admitted
		Nirmala R Menon	5.8.25	129825	129825			0.12					provisionally admitted
		Renuka Devi	7.8.25	114285	114285			0.11					provisionally admitted
		Vijayalakshmi	7.8.25	545127	545127			0.50					provisionally admitted
		Sinju Martin	7.8.25	222774	222774			0.21					provisionally admitted
		Abilash Kumar	7.8.25	217843	217843			0.20					provisionally admitted
		Radhakrishnan K	7.8.25	562536	562536			0.52					provisionally admitted
		Shibu Cherian	7.8.25	662967	662967			0.61					provisionally admitted
		John Baby	7.8.25	49515	49515			0.05					

		Joju K O	7.8.25	248187	248187			0.23					provisionally admitted
	Praveen K V		13.8.25	1989767	1989767			1.84					provisionally admitted
	grand total			67,22,201	67,22,201			6.21					



GEETHA SRIDHAR

INTERIM RESOLUTION PROFESSIONAL

Electronic Controls & Discharge Systems Private Limited

IBBI/IPA-002/IP-N00854/2019-2020/12733

AFA Valid till 31.12.2025



Approved in Second CoC Meeting on Sept 25, 2025